

46

In the High Court of Judicature, Bombay.

Now day, the 20 day of July 1865.

SPECIAL APPEAL No. 1022 of 1864

Vinaji bin Abajee Naik of the
the Rutnagiri division of the
Konkan District
(Original Defendants) Appellant

versus
Babaji and Rangji and Ram-
chandra bin Sonji of the Rutna-
giri Division of the Konkan
District
(Original Plaintiffs) Respondents,

Rs. 23,000/-

The claim in the Original Suit was to enforce a division
of property

In Appeal No. 269 of 1864 the
of the District of the Konkan at
the Decree of the Magistrate at Malwan who
had decreed for the
claim

Sd/- Judge
Rutnagiri confirmed

A Special Appeal was preferred in the High Court on the ground that there has
been a substantial error in law in the in-
vestigation of the case and which has produced

errors

error in the decision of the case on its merits
in that the lower Court was wrong in holding
in the face of of the documents put in by the
Appellant that he had no enjoyment of the
disputed ~~Shikam~~ - -

The Court confirms
the decree of the lower Court Judge with
costs

R Couch
Newton

A M Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 1032

of 1864 against the decision of the Senior *Affett* Judge of the District of *the Kankum* ^{at Mutuceri} and disposed of on the 20th February 1865 by *Confirming the same with Costs*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Mooniff's</i> Court	6	3	4		
In the <i>Senior Affett</i> Judge's Court	4	6	2		
				10	96

IN THIS COURT.

Stamp for Memorandum of Special Appeal	2	00			
Stamps for copies of Decree and Judgment	3	00			
Stamp for Vukalutnama	2	00			
Stamp of an application to enter the name of the Appellant's heir		00			
Batta for Process and Postage	13	00			
Sectioner's Fee	2	12			
Vukeel's Fee	11	2			
			11	42	
Rupees	21	138			

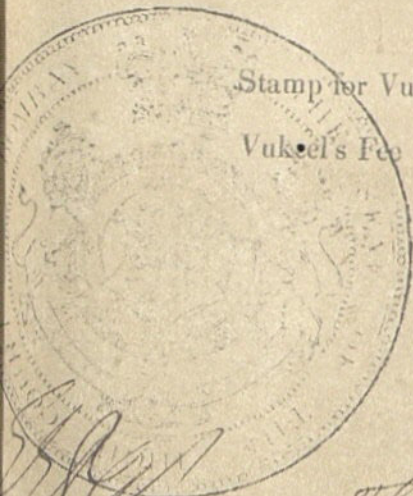
BY THE RESPONDENT

IN THE DISTRICT.

In the <i>Mooniff's</i> Court	9	4			
In the <i>Senior Affett</i> Judge's Court	2	32			
			11	36	

IN THIS COURT.

Stamp for Vukalutnama	2	00			
Vukeel's Fee	11	2			
			2	12	
Rupees	13	148			



[Signature]

Sealer
The 20th day of Feb 1865.

[Signature]
Registrar